(12)

Declaration of Assets and Liabilities

50(Est	.) Bablu kumav.	Year 2024-23 wear 2024-23 Son/daughter/wife of Bhudey Mandal
		belonging to Bihar Legislative Assembly Office Aftendant:
0		assets (immovable, movable, bank balance, etc.) of
1	myself, my spouse and dependants*	

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A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	1000/	Pushpa, Kumgsi	Priganshy		-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	900/	100001			
(iii)	Bonds, Debentures and Shares in companies		4.00			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc					
(v)	Motor Vehicles (details of make, etc.)	Hero Speterdar	1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	enation of the second of the s		_
(vi)	Jeweliery (give details of weight and value)	nda-10g	Mold. 20 gr Silver- Sogn	y		
(vii)	Other assets, such as values of claims / interests	The state of the s				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Toint Family			, —	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value			_		-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					-
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)	-				

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	SBI-B.V.M pertia	
	(ii) Loans from financial institutions	AC: 40132672907	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		-
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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		dues, if an			
	15.0				The state of the s
(b)	surcharge the assess	e Tax inclu [Also indio sment year ome Tax R	cate r upto	GIZPK20715	
		also Perm			
		lumber (PA			
	Indicate ti	h Tax [Also he assessm which Wea o filed.]	nent		
		Tax (Only oprietary	in		
	(iv) Prope	rty Tax			
Gende	PF/PRAN No r of Birth	:-	M 2 2	75365126 (M/F)	9 3 (DD/MM/YYYY) .
Gende Date o Class/0	r of Birth		M 2 2	(M/F) - 0 8 1 9 - (A/B/C)	
Gende Date o Class/0	r of Birth	;- ;-	M 2 2 2 C C Siha (Full Nam	(M/F) - 0 8 1 9 - (A/B/C) - Legislative Aministrate e.g. B.A.SBihar Administration	Wombly. rative Service,
Gende Date o Class/0	r of Birth	;- ;-	M 2 2 2 C C Siha (Full Nam	(M/F) - 0 8 1 9 - (A/B/C) - Legislative A	Wombly. rative Service,
Gende Date o Class/G	of Birth Group	;- ;-	2 2 C C Sihan (Full Nam B.S.S1	(M/F) O 8 1 9 (A/B/C) Legislative American Administration Secretariat Service etc.	Wombly. rative Service,
Gende Date o Class/ Cadre Home I	of Birth Group District	:- :- :-	2 2 C Sihq (Full Nam B.S.S1	(M/F) (A/B/C) (A/B/C) Legislative Aministrate e.g. B.A.SBihar Administrate etc. RNEA. e above details are to	Sombly. Trative Service, Trative to the best of my
Gende Date o Class/ Cadre Home I	of Birth Group District I hereby	:- :- :-	2 2 C Sihq (Full Nam B.S.S1	(M/F) (A/B/C) Legislative Ame e.g. B.A.SBihar Administ Bihar Secretariat Service etc 2NEA. e above details are to Signature	Sombly. rative Service, rue to the best of my
Gende Date o Class/ Cadre Home I	of Birth Group District I hereby	:- :- :-	2 2 C Sihq (Full Nam B.S.S1	(M/F) (A/B/C) Legislative American Administration Secretariat Service etc. 2NEA. Signature	mative Service, rue to the best of my AGUMAN BABLY KUMAR
Gende Date o Class/C Cadre Home I knowl	of Birth Group District I hereby	declare	2 2 C Sihq (Full Nam B.S.S1	(M/F) (A/B/C) Legislative American Administration Secretariat Service etc. 2NEA. Signature	Sombly. rative Service, rue to the best of my

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Babiy kumar.